

**Restoration of priority date to the Government Employees owing Houses for purposes of allotment of Accommodation**

708. SHRI ZAINUL BASHER:

SHRI MOOL CHAND DAGA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are considering to revoke the Government order of 1975 regarding allotment of Government accommodation to its employees and restore their priority date to their date of joining; and

(b) if so, when, and if not the reasons thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) and (b). Orders issued in 1975 were modified vide orders issued in June, 1977 and house owing officers were declared eligible for allotment of Government accommodation with effect from 1-6-77. Their priority date is, however, reckoned from 1-6-77 or from a subsequent date, as the case may be.

**Rationing of Kerosene Oil in Tamil Nadu**

709. SHRIMATI SUSHEELA GOPALAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the reason behind his opposition to the rationing of Kerosene Oil in Tamil Nadu by the Tamil Nadu Government?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEERENDRA PATIL): My Ministry have advised all State Governments, including Tamil Nadu Government, to streamline the distribution system for ensuring equitable distribution of kerosene. It would be for the State Government concerned to take appropriate measures in this direction.

**Production of Alcohol based Chemicals**

710. SHRI BALASAHEB VIKHE PATIL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are considering to encourage production of alcohol based chemicals;

(b) if so, whether and to what extent Government are thinking to give incentive in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEERENDRA PATIL): (a) Government's policy has always been to encourage the production of alcohol based chemicals and industrially significant alcohol based chemicals like Acetic Acid, Acetone, Butanol, 2-Ethyl Hexanol, Butadiene etc. are being produced in the country.

(b) With a view to give incentives to alcohol based industries, the price and distribution of Industrial alcohol is controlled by Government to maximise the availability of alcohol for industrial purposes.

(c) Does not arise.

**S.T.D. between district Towns and Capital in Orissa**

711. SHRI K. P. SINGH DEO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether all the district towns of Orissa are at present linked with the capital of the State through telephone;

(b) if not, the names of the towns which are yet to be linked;

(c) whether it is the Government's plan to achieve this line of district towns with State capital in all the States; and

(d) if so, the names of States where this has been fully achieved?